

>

Title: Need to shift Bagdad Asmara firing range in Karnataka to some other place.

SHRI SURESH ANGADI (BELGAUM): An area of 7469.11 acres of agricultural land situated in various villages of Belgaum taluka have been reserved for Bagdad Asmara Firing Range upto year 2020. These lands are of private owners. It has become very difficult for them to go to their fields and take up agricultural and non-agricultural activities in their own lands. Moreover, the students, farmers and the general public are using the roads passing through these lands which have been reserved for firing range.

For the sake and safety of life of the villagers, farmers and students the present firing range is to be shifted. These private agricultural land owners have not been paid any compensation so far causing financial constraints to them and they are being restricted to use their agricultural lands. Further, the reserved firing range is situated in the middle of the extended fast developing Belgaum city. Thus the already reserved firing range in the village limits of Ramdurg and Marihal of Belgaum Taluk can be used by the Defence Department. In fact, the Army has about 28000 acres of land with them, which they are not using since independence.

I urge upon the Union Government to consider shifting the reserved firing range, as per public demand and their interest.